

Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the Corporate Debtor: SURYAJYOTI SPINNING MILLS LTD Date of Commencement of Liquidation: 30-06-2023; List of Stakeholders as on Date: 04-07-2024; Name of IP: Mr. Gonugunta Madhusudhan Rao; Process Number: 1; Last 5 digit of registration number: 10360

Sl. no.	Category of stakeholders	Summary of claims received		Summary of claims admitted		Amount of contingent claims	Amount of claims rejected	Amount of claims under verification	Details in annexure
		No. of claims	Amount (Rs.)	No. of claims	Amount (Rs.)				
1	Unpaid insolvency resolution process costs								NA
2	Liquidation costs incurred till date								NA
3	Secured financial creditors	3	8903111885	3	8902203341		908544		Annexure 3
4	Unsecured financial creditors	4	497806892				497806892		Annexure 4
5	Operational creditors (Workmen)								NA
6	Operational creditors (Employees)	7	6830039	6	5543372.00		1286667.00		Annexure 6
7	Operational creditors (Government Dues)	4	94647710	2	93826350		821360		Annexure 7
8	Operational creditors (other than Workmen, Employees and Government Dues)	54	893616917	46	404018947	223726060.00	265871910		Annexure 8
9	Other stakeholders, if any (other than financial creditors and operational creditors)	2	351165746	1	236419608.00		114746138.00		Annexure 9
Total		74	10747179189	58	9642011618	223726060	881441511		